

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2888

TO BE ANSWERED ON MARCH 13, 2018

MUNICIPAL WASTE IN INDIAN CITIES

No. 2888

SHRI GAURAV GOGOI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government is aware that several tonnes of municipal waste (garbage) that Indian cities and towns generate per day goes to landfill sites or dumping yards untreated;

(b) if so, the facts and the details in this regard;

(c) whether the Government is also aware that there is no uniform mechanism for maintenance, sweeping and lifting of garbage across urban areas in the country;

(d) if so, the facts thereof; and

(e) the steps proposed to be taken by the Government to properly dispose of the municipal waste along with the assistance and technical know-how to be provided to State Governments to address the issue?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

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(a) & (b): As per available information, the total municipal waste generated in the urban areas is 1.43 Lakh MT per day, of which around 24 % is being processed.

(c) & (d): Maintenance, sweeping and lifting of garbage is being done by Urban Local Bodies (ULBs) using technologies and methods best suited to them depending upon their population, geographic expanse, topography and climate.

(e): Scientific disposal of municipal waste is required to be done by ULBs as per the provisions of Solid Waste Management Rules, 2016.

Various steps taken by Government include financing 35% of the Solid Waste Management (SWM) project cost, handholding of ULBs by issuing of Standard Operating Procedures (SOPs)/ Guidelines/ Compendiums, model Request for Proposals (RFPs) (for procurement of technologies, equipment, consultancy etc), conducting capacity building workshops on SWM, making it mandatory for the State Electricity Distribution Companies (DISCOMs) to purchase power generated by Municipal Solid Waste based Waste to Energy plants at the generic tariff notified by Central Electricity Regulatory Commission, providing Market Development Assistance by Department of Fertilisers @ Rs. 1,500/- per MT of compost sold by fertiliser companies/ Waste to Compost manufacturers.
